Written Answers to	[19 July, 2019]			Unstarred Questions 199		
1	2	3	4	5	6	7
West Bengal	268.1	457.9	461.4	6262.6	5944.7	6388.7
Andaman and Nicobar Islands	1.5	0.6	#	6.5	5.9	#
Dadra and Nagar Haveli	2.8	2.5	#	18.1	17.8	#
Daman and Diu	2.8	2.5	#	2.2	2.2	#
Lakshadweep	NA	NA	NA	NA	NA	NA
NCT Delhi	0.0	0.0	#	30.4	29.9	#
Puducherry	1.6	1.3	#	17.8	18.8	#
Chandigarh	NA	NA	NA	0.1	0.1	#
Others	NA	NA	139.0	NA	NA	1515.0
All India	29445.0	29813.2	28900.9	129231.2	127524.3	124098.4

<sup>\*</sup> As per 3rd Advance Estimates.

NA: Not available.
# included in others

## Marketing of agricultural products with organic tag

3030. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has any proposal to sell agricultural products with organic tag across the country;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) Any organic food manufactured, packed, sold, offered for sale, marketed or otherwise distributed in the country is regulated as per the provisions of Food Safety and Standards (Organic Food) Regulations, 2017, which were notified on 29.12.2017 and enforced from 01.07.2018. These regulations require Organic Food to comply with the provisions of National Programme for Organic Production (NPOP) or Participatory Guarantee System (PGS). However, to support small

original organic producer or producer organisation, those with annual turnover not exceeding 12 lakhs per annum have been exempted from certification through NPOP or PGS. The Organic food covered through these regulations should bear FSSAI organic logo *i.e.* Jaivik Bharat logo along with PGS-Organic (or) India Organic logo. Jaivik Kheti portal (https://www.jaivikkheti.in/) has also been created for promotion and sale of organic produce to connect farmers involved in organic farming with consumers directly for better prices. Already 80,000 farmers are registered on the portal.

Value addition, packaging, marketing of organic products has been promoted under organic schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Different brands have been developed at State level under these schemes for organic food marketing. The details of brand developed under these schemes are given in the Statement.

## Statement Details of brands of developed under the scheme

## (A) Brands developed under Mission Organic Value Chain Development for North Eastern Region (MOVCDNER)

Sl. N	No. State	Brand Name/Trademarks
1.	Arunachal Pradesh	Organic Arunachal
2.	Manipur	Organic Manipur
3.	Mizoram	Mission Organic Mizoram
4.	Nagaland	Naga Organic
5.	Sikkim	Sikkim Organic Mission
6.	Tripura	Tripura Organic (Under Process)
7.	Assam	Organic Assam
	(B) Brands developed ur	nder Paramparagat Krishi Vikas Yojana
Sl. N	No. State	Brand Name
1.	Madhya Pradesh	Made in Mandla
2.	Uttarakhand	Organic Uttarakhand
3.	Tamil Nadu	Tamil Nadu Organic Product (TOP)

Sl. No. State		Brand Name		
4.	Maharashtra	Sahi organic, Nasik Organic & Gadchirrolia Organic Farming		
5.	Jharkhand	Jaivik Jharkhand, from the land of Jharkhand		
6.	Chhattisgarh	Aadim brand of Bhoomi Gadi FPO, Bastar Naturals		
7.	Punjab	Five Rivers		
8.	Tripura	Tripureshwari Fresh		

## Schemes implemented in Rajasthan and Delhi

3031. SHRI VIJAY GOEL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- the list of the schemes being implemented by the Ministry in Rajasthan and Delhi;
- (b) the financial and physical progress reported in each of these schemes in the past three years in these two States, year-wise and State-wise;
- (c) whether any proposal from the Governments of Rajasthan and NCT of Delhi is pending with the Ministry; and
  - (d) if so, the details thereof and the response thereto?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Agriculture is a State Subject. Government of India facilitates the State Governments through many Centrally Sponsored and Central Sector Schemes implemented in the country. Details showing the schemewise amount of budget allocated and amount released for last three years to the States of Rajasthan and NCT of Delhi, year-wise are given in the Statement (See below). The details of physical progress of various schemes are available on the Department's website http://agricoop.nic.in/annual-report.

(c) and (d) The Central assistance under the Schemes of the Department is released based on the Annual Action Plans received from the State/UT Governments, together with utilization certificate, progress reports against funds released in previous year(s), as per the guidelines of the respective schemes.